Print

Defective Case Register from 2026-11-18 to 2026-11-18

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/55304/2026	RAJENDRA NARAYAN ROUT	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-WP(C)/55282/2026	JYOTI RANJAN KHUNTIA	2026-11-18	Petition not correctly addressed to Honorable Court
3	D-WP(C)/55295/2026	KUNAL KUMAR SWAIN	2026-11-18	Petition not correctly addressed to Honorable Court
4	D-WP(C)/55292/2026	KUNAL KUMAR SWAIN	2026-11-18	Petition not correctly addressed to Honorable Court
5	D-ABLAPL/35448/2026	DEBASIS SAHOO	2026-11-18	1.The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 2.The unredacted F.I.R. copy may be kept in sealed cover.
6	D-ABLAPL/35450/2026	RAJENDRA NARAYAN ROUT	2026-11-18	I.Petition not correctly addressed to Honorable Court
7	D-WP(C)/55188/2026	PRAFULLA KUMAR MOHAPATRA	2026-11-18	Page no.12 and 13 are not legible.
8	D-WP(C)/55507/2026	DURGESH NARAYAN RATH	2026-11-18	.Petition not correctly addressed to Honorable Court 1. One of the Annexure number not correctly furnished in Prayer of the petition. 2. Page nos. 19 to 21 not legible.
9	D-WP(C)/55058/2026	KUNAL KUMAR SWAIN	2026-11-18	.Petition not correctly addressed to Honorable Court
10	D-RSA/52883/2026	KIRTAN BADHEI	2026-11-18	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid 2. Vernacular Certificate not correctly furnished
11	D-CRLMA/35309/2026	KIRTIKA BANERJEE	2026-11-18	Certified Copy Of Trial Court Order Not Filed i) Address of op not correctly furnished. ii) C. copy of impugned order under Anx-3 not filed. I.A. filed for dispensing with c. copy of order. iii) Put up for SR after disposal of I.A
12	D-CRLLP/35485/2026	LALITENDU MISHRA	2026-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10/- to be paid. 2. Rs-50/- of Hologram not filed in v. nama.
13	D-WP(C)/55393/2026	PRABHU PRASANNA BEHERA	2026-11-18	.Petition not correctly addressed to Honorable Court
14	D-WP(C)/55158/2026	SURESH CHANDRA DASH	2026-11-18	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid.
15	D-WP(C)/55246/2026	SANGRAM JENA	2026-11-18	.Petition not correctly addressed to Honorable Court

16	D-WP(C)/55177/2026	DURGESH NARAYAN RATH	2026-11-18	1.Page marking of Anx-6 in index and book mark does not tally. 2.Page nos.45 and 47 not in the petition. 3.Page no.91 not legible.
17	D-WP(C)/55483/2026	SIDHARTHA MISHRA	2026-11-18	i) Paragraph sl. no. not mentioned in Affidavit.
18	D-WP(C)/55508/2026	DURGESH NARAYAN RATH	2026-11-18	Page no.63 not legible
19	D-ABLAPL/35520/2026	GOURAV MOHANTY	2026-11-18	1. Whether 1st or 2nd.....A.bail application not mention.
20	D-ABLAPL/35465/2026	MANORANJAN DAS	2026-11-18	1. C.T.(Spl.) case No. mentioned in the Cause Title does not tally with that of G.R. case No. mentioned in the 1st Para of the petition.
21	D-ABLAPL/35512/2026	RAJIB LOCHAN PATTNAIK	2026-11-18	1. Petition not address to Honble the ACJ
22	D-ABLAPL/35513/2026	RAJENDRA NARAYAN ROUT	2026-11-18	1. Petition not address to Honble the ACJ.
23	D-ABLAPL/35515/2026	DHARMENDRA SETHY	2026-11-18	1. Whether 1st or 2nd.....A.bail application not mention.
24	D-ABLAPL/35519/2026	BISWORANJAN SWAIN	2026-11-18	1. P.S. case no and G.R. case no. mismatch in Synopsis and Cause title. 2. Whether 1st or 2nd.....A.bail application not mention and past criminal antecedent not mention in reference certificate..
25	D-ABLAPL/35502/2026	SUSANTA KUMAR TRIPATHY	2026-11-18	1. Reference certificate not properly furnished. 2. Not address to Honble the ACJ
26	D-ABLAPL/35468/2026	ARUN KUMAR BEHERA	2026-11-18	. In the declaration of the Affidavit, the petitioner no. 1 not swear on behalf of the petitioner no. 2 Unredacted copy of the F.I.R be filed in seal cover.
27	D-ABLAPL/35557/2026	RAJENDRA NARAYAN ROUT	2026-11-18	1. Petition not address to Honble the ACJ
28	D-ABLAPL/35517/2026	BISWORANJAN SWAIN	2026-11-18	1. Whether 1st or 2nd.....A.bail application not mention and past criminal antecedent not mention. 2. The age of the petitioner differ in Cause title and Affidavit.
29	D-ABLAPL/35521/2026	BIBHU PRASAD DAS	2026-11-18	1. Whether 1st or 2nd.....A.bail application not mention.
30	D-WP(C)/55472/2026	SIDHARTHA MISHRA	2026-11-18	i) Paragraph no. not furnished in Affidavit.ii) Petition not correctly addressed to Honorable court in I.A
31	D-RSA/53143/2026	AGNIHOTRA SAHU	2026-11-18	C.Fee Payable left blank be furnished.
32	D-WP(C)/55476/2026	SIDHARTHA MISHRA	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Executant not executed his name in Vakalatnama
33	D-WP(C)/55539/2026	SIDHARTHA MISHRA	2026-11-18	1. Name of the Father in cause title not tally with both Affidavit. 2. Nomenclature not furnished in V.nama.
34	D-WP(C)/55541/2026	SIDHARTHA MISHRA	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature not furnished in v.nama.
35	D-WP(C)/55427/2026	PRAGYAN NALINI NAYAK	2026-11-18	.Petition not correctly addressed to Honorable Court
36	D-WP(C)/52754/2026	BIJAYA KUMAR BEHERA	2026-11-18	i) Book mark of annexure-2 not tally with Index.ii) Annexure-6 not furnished in page 26.
37	D-ABLAPL/35473/2026	MANAS RANJAN KHATUA	2026-11-18	1.Reference certificate is not correctly furnished. 2. Paragraphs in the petition is not marked serially
38	D-WP(C)/55542/2026	SIDHARTHA MISHRA	2026-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature not furnished in V.nama.
39	D-WA/54361/2026	SANJIB MOHANTY	2026-11-18	1. Period of Delay 3 days delay. i) Index not page marked. ii) Page no. 20 21 24 32 71 73 are not properly scan. iii) Page no. 82 wrongly marked after page no. 91
40	D-WP(C)/55543/2026	SIDHARTHA MISHRA	2026-11-18	1. Put up for Further SR after page marked in Index.
41	D-WP(C)/55468/2026	SIDHARTHA MISHRA	2026-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Father name of the deponent in Affidavit not tally with C.T.(Both in Petition and I.A.)
42	D-WP(C)/55470/2026	SIDHARTHA MISHRA	2026-11-18	i) Age of the petitioner not furnished in C.T.
43	D-WP(C)/55478/2026	SIDHARTHA MISHRA	2026-11-18	Fathers name in affidavit of both petition , I.A and in cause title does not tally.
44	D-WA/54360/2026	SANJIB MOHANTY	2026-11-18	1. Period of Delay 2 days delay i) Neat copy of page no. synopsis, date chart and page no. 71 are to be filed. ii) Page no. 21 and 22 are not available. iii) Page no 82 wrongly marked after page no. 91.
45	D-WP(C)/55494/2026	SIDHARTHA MISHRA	2026-11-18	1.Age of petitioner not mentioned in C.title. 2.Bijay Pradhan is father of petitioner in C.title But in Affidavit he is husband of petitioner
46	D-CRLREV/34897/2026	ANAM CHARAN PANDA	2026-11-18	1.Annx.2 attached to petition is wrong.Correct Annx. be filed.
47	D-WA/54365/2026	SANJIB MOHANTY	2026-11-18	1. Period of Delay 13 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Ld. counsel not signed in page no. 15. ii) Page no 71 73 are not properly scan. iii) Page no 82 wrongly marked after page no. 91.
48	D-CONTC/55087/2026	ADV.	2026-11-18	Code not indicated in Index.
49	D-CRLMC/35500/2026	SRINIBASH SATAPATHY	2026-11-18	1. C.Copy of F.I.R.to be filed.
50	D-BLAPL/35415/2026	ABHISHEK PRADHAN	2026-11-18	Petition not correctly addressed to Honorable Court.
51	D-CRLMP/35327/2026	AMIYA KUMAR MOHANY(A)	2026-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court 1. Paragraph no. not correctly furnished in declaration of I.A.2.Subject code not furnished in Index.Reference Certificate not correctly furnished.
52	D-WP(C)/54926/2026	SUBHADUTTA ROUTRAY	2026-11-18	1.In index Anx-1 not correctly furnished. 2.In declaration of petition paragraphs not mentioned.
53	D-WP(C)/54878/2026	USHARANI PATI	2026-11-18	i) Annexure-2 not legible.ii) Page 27 not neat and Page no. 31 not legible.iii) D.C.Fee of Rs. 30/- to be paid.iv) paragraph sl. no. not correctly furnished in affidavit of I.A. no. 22570/ 2026. v) .Petition not correctly addressed to Honorable Court
54	D-ABLAPL/35407/2026	BEDA PRAKASH PANDA	2026-11-18	1. G.R. case no. not mention. 2. Reference certificate not properly furnished. 3. Not address to Honble the ACJ 4. Page no. 9 and 10 of the F.I.R copy not properly legible. 5. Legal Assistant Association fees not paid
55	D-ABLAPL/35419/2026	SANJIB KUMAR MOHANTY	2026-11-18	1. Code no. wrongly mention. 2. Reference certificate not properly furnished. 3. Photo copy be kept in seal cover. 4. Annexure-1 not marked.
56	D-ABLAPL/35322/2026	SIVA SANKAR CHAINI	2026-11-18	1. Reference certificate is not correctly furnished.
57	D-ABLAPL/35396/2026	AMLAN MOHANTY	2026-11-18	1. Paragraphs in the petition is not marked serially. 2. F.I.R. copy is not legible properly.
58	D-ABLAPL/35398/2026	PRASANTA KUMAR JENA	2026-11-18	1. Reference certificate is not correctly furnished. 2.The name of the petitioner is not correctly mentioned in the Affidavit. 3.The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.
59	D-ABLAPL/35326/2026	ASHOK KUMAR ROUT	2026-11-18	1. Reference certificate is not correctly furnished.
60	D-ABLAPL/35406/2026	PRASANTA KUMAR JENA	2026-11-18	1. Reference certificate not properly furnished.
61	D-WP(C)/55127/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	.Petition not correctly addressed to Honorable Court
62	D-CRLMC/33643/2026	SAUVAGYA RANJAN JENA	2026-11-18	1.One of the Provision of Law not correctly furnished in cause title.
63	D-BLAPL/35330/2026	DIBYA JYOTI SAHOO	2026-11-18	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
64	D-WA/23910/2026	RAMDAS ACHARY	2026-11-18	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

65	D-CRLMP/35198/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-11-18	.Petition not correctly addressed to Honorable Court Paragraph No. not correctly furnished.
66	D-CRLMP/35221/2026	BIBHUTI BHUSAN DASH	2026-11-18	.Petition not correctly addressed to Honorable Court
67	D-CONTC/54929/2026	ADV.	2026-11-18	1.District name of contemnor wrongly mentioned. 2.Annx.2 not legible.
68	D-RVWPET/53646/2026	CHAKRADHAR SINGH	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Anx-3 not in proper place
69	D-CONTC/54934/2026	ADV.	2026-11-18	1.District of contemnor wrongly mentioned. 2.Page no.8 not legible.
70	D-CRLMC/35528/2026	JYOTIRMAYA SAHOO	2026-11-18	1. C.M.C.(G.N.)Case No.53 of 2026 under Annexure-1 not furnished in the cause title
71	D-CRLMP/35301/2026	BYOMAKESH TRIPATHY	2026-11-18	1. Synopsis and Date chart not alphabetic paginated in Index.
72	D-CRLMP/35313/2026	MANOJ KUMAR PANDA	2026-11-18	1. Date of Year under Annexure-2 not furnished in Index.
73	D-WP(C)/55226/2026	SUBHAM AGRAWAL	2026-11-18	.Petition not correctly addressed to Honorable Court
74	D-ABLAPL/35321/2026	BISWABHUSAN DAS	2026-11-18	1. The first bail application No. may be mentioned and the serial No. at which the petitioner appeared in the earlier bail application shall be indicated. 2. P.S.name mentioned at para 3 of the petition is not correctly furnished.
75	D-BLAPL/35262/2026	RABI NARAYAN BEHERA	2026-11-18	1. Reference certificate is not correctly furnished. 2. The signature of the deponent is not correct in the Affidavit.
76	D-CRLMC/35324/2026	ABHISHEK DASH	2026-11-18	1. Paragraph no. not correctly furnished in the petition.
77	D-CRLMC/35389/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. I.Petition not correctly addressed to Honorable Court 1. Paragraph no. not correctly furnished in declaration.
78	D-CRLMC/35379/2026	SURAJ MOHANTY	2026-11-18	.Petition not correctly addressed to Honorable Court
79	D-CRLMC/35385/2026	BIJAY KUMAR BEHERA	2026-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
80	D-RSA/51689/2026	NAIBEDYA PRASAD SAMAL	2026-11-18	1.Period of Delay 22 days.I.A for condonation of delay not Filed.
81	D-RSA/52514/2026	PRABIR KUMAR PRADHAN	2026-11-18	1. Court Fee Rs.6605/- Payable,Paid Rs.3200/- only.D.C.Fee of Rs.3405/- to be Paid. 2.Appellate Court /Revisional Order Judgement C.Copy Not Filed. 1.Index not properly Page marked.Put up for further S.R after Filing the

				C.Copy and Payment of D.C.Fee for computing the period of limitation.
82	D-CMP/54543/2026	JAGANNATH BHUYAN	2026-11-18	1.Respondent Gouranga and sailabala both dead in RFA.12/23 be made party in CMP. 2.Father name of Deponent incorrect in Affidavits and Declarations. 3.As per index Annx.3 and 4 be interchanged. 4.In I.A.prayer the word Allow appearing in 3rd line Appears incorrect.
83	D-BLAPL/35269/2026	RANJAN KUMAR NAYAK	2026-11-18	.Petition not correctly addressed to Honorable Court
84	D-WP(C)/54922/2026	AKSHAYA KUMAR PANDEY	2026-11-18	.Petition not correctly addressed to Honorable Court
85	D-WP(C)/54943/2026	SUBHADUTTA ROUTRAY	2026-11-18	Date of order of Annexure-4 not properly mentioned in averment(para-7).
86	D-WP(C)/54897/2026	PRASANTA KUMAR TRIPATHY	2026-11-18	1.P.G. case No. and date of Annexure-11 not correctly mentioned in Index. 2.Not properly paginated after page No.54.
87	D-WP(C)/55026/2026	GHANASHYAM NAMTOAR	2026-11-18	I.Name Of The Filing Advocate Not In Capital Letters In The Petition
88	D-WP(C)/55034/2026	SIDHARTHA MISHRA	2026-11-18	.Subject Code Not Furnished .
89	D-WP(C)/54716/2026	AJAYA KUMAR PRADHAN	2026-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.synopsis and date chart be filed in separate sheets.2.opp.1 not described.
90	D-BLAPL/35319/2026	SURYAKANTA DASH	2026-11-18	In Paragraph No.3 Sl.No. d repeated twice.
91	D-BLAPL/35188/2026	MOHAMMED MUSTAQ ANSARI	2026-11-18	1. Code No. not correctly furnished. 2. Reference certificate not correctly furnished.
92	D-WP(C)/55125/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	.Petition not correctly addressed to Honorable Court
93	D-WA/44046/2026	RAMAKANTA NAYAK	2026-11-18	1. Period of Delay Rs-59 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3.Op no. 2 to 10 in wp (c) are not made party in appeal memo i) Year of the wp (c) and wp (c) no.not correctly mentioned in cause title. ii) Letter dtd. wrongly mentioned in para 6 vide Anx-2. iii) Para no. wrongly mentioned in declaration. iv) Provision of law not furnished in I.A. v) Put up for SR after removal of defects.
94	D-WA/44050/2026	RAMAKANTA NAYAK	2026-11-18	1. Period of Delay 59 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 4. i) Latter dated mentioned in Anx- 1 and 2 does not tally with Para no. 5 and 6.ii)Year of the wp (c) wrongly mentioned in cause title. iii) Page no 1 and 2 in appeal memo repeat. iv) Para no wrongly mentioned in declaration. v) Provision of law not furnished in I.A. vi) Xerox copy of order to page no. 27 before v. nama be removed. Put up

				for SR after removal of defects. 3.Op no. 2 to 10 in wp (c) are not made party in appeal memo
95	D-WA/25884/2026	RAMDAS ACHARY	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
96	D-WA/25871/2026	RAMDAS ACHARY	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-WA/24129/2026	RAMDAS ACHARY	2026-11-18	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
98	D-CRLMC/35464/2026	AKSHAYA KUMAR SAHOO	2026-11-18	.Petition not correctly addressed to Honorable Court 1. Date of order dated 16.10.2026 in the prayer does not tally with cause title.
99	D-CRLMC/35402/2026	DEBA PRASAD MISHRA	2026-11-18	1. Annexure-3 not marked on file.
100	D-CRLMP/35383/2026	KABIR KUMAR JENA	2026-11-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2. Provision of Law not correctly furnished.
101	D-CRLMP/35423/2026	RAJIB RATH	2026-11-18	1. Nomenclature of the case (CRLMP) not correctly furnished in Index.2. Paragraph no. not correctly furnished in the I.A..3. Date of order under Annexure-3 does not tally with Synopsis and petition.
102	D-CRLMP/35293/2026	GYANENDRA KUMAR TRIPATHY	2026-11-18	.Petition not correctly addressed to Honorable Court
103	D-BLAPL/35474/2026	PRATIK NAYAK	2026-11-18	Name,address,mobile No. of the victim/informant be redacted from annx-1 2.Unredacted copy of Annx-1 be filed in sealed cover 3 Name of the Trial court not mentioned in the C.T
104	D-ABLAPL/35463/2026	AKSHAYA KUMAR SAHOO	2026-11-18	.Petition not correctly addressed to Honorable Court
105	D-ABLAPL/35476/2026	DHIRENDRA KUMAR MOHAPATRA	2026-11-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
106	D-ABLAPL/35368/2026	MANORANJAN DAS	2026-11-18	.Petition not correctly addressed to Honorable Court
107	D-BLAPL/35341/2026	DALIRANI BEHURAY	2026-11-18	C.T.No. not correctly furnished in Paragraph No.2.
108	D-WP(C)/55400/2026	DIPTI RANJAN BHOKTA	2026-11-18	.Petition not correctly addressed to Honorable Court
109	D-WP(C)/55024/2026	GHANASHYAM BANJI	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Index,synopsis and date chart, Annexures not page marked.2.Annexures not marked.3.court fee of Rs.12 not paid.
110	D-WP(C)/54992/2026	PRAVAT KUMAR MUDULI	2026-11-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.synopsis and date chart not alphabetically paginated.
111	D-BLAPL/35252/2026	RITURANJAN CHHOTARAY	2026-11-18	1. G.R.case No. and P.S.case No. is not correctly furnished in the first para of the petition as well as G.R.case No. in Prayer portion.
112	D-BLAPL/35250/2026	AMIT KUMAR NATH	2026-11-18	1. The name and address of the Victim/Informant and her relations name may be redacted from the petition and F.I.R.copy. 2. The unredacted copy of the F.I.R. may be kept in sealed cover 3. V.nama is not stamped properly.
113	D-RSA/52551/2026	KALPATARU MISHRA	2026-11-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Trial Court Decree be filed for assessment of C.Fee.2.C.Fee of Rs.7634.25 Not Paid.3.Page No-130 is not distinct.4.Annex be properly inserted and also Page marked in the Memo of Appeal.Put up for further S.R after rectification for computing the period of limitation.
114	D-CMAPL/55078/2026	ARUN KUMAR ACHARYA	2026-11-18	Cause title in wpc (OAC) to be filed. (b) Provision of Law Not correctly furnished i) Synopsis and date chart not filed. ii) Put up for for SR after removal of defects. C. copy of impugned order not filed. Xerox copy of order filed.
115	D-RSA/52597/2026	JAYADEBA BEHERA	2026-11-18	1.Copy of Trial Court Judgement / Order C.Copy Not Filed. 2.Date of judgment and Case No be corrected at Page No-1 of the Memo of Appeal.
116	D-BLAPL/35264/2026	RAMESH CHANDRA MAHARANA	2026-11-18	1. The relationship of the petitioner with his father has not been mentioned in the Cause Title. 2. A.fee is deficient on Rejection order.
117	D-BLAPL/35431/2026	RAMESH CHANDRA BHOI	2026-11-18	1. Whether 1st or 2nd.....bail application not mention in reference certificate.
118	D-BLAPL/35469/2026	JUGALA KISHORE PANDA	2026-11-18	1. Petition copy not properly paginated. 2. Page no. in Index and book mark mismatch. 3. Age of the Petitioner mismatch in petition and rejection order.
119	D-BLAPL/35366/2026	BIBHUTI RANJAN MOHANTY	2026-11-18	1. The name of the Victim/Informant be redacted in F.I.R copy.
120	D-BLAPL/35286/2026	PRITI MANJARI SAMAL	2026-11-18	1. Not mention about past criminal antecedent in reference certificate. 2. M. No of the Informant be redacted in F.I.R copy. 3. Nomenclature not mention in V. nama.
121	D-BLAPL/35418/2026	DEVASHIS PANDA	2026-11-18	1. Annexure no. 2/A not filed and also not reflected in book mark. 2. In Index, Annexure no. 3 not properly paginated
122	D-BLAPL/35426/2026	BIKASH CHANDRA PARIJA	2026-11-18	1. Index page mark and book mark paging mismatch. 2. P.S case no. in Synopsis, prayer and Cause title mismatch. In reference certificate whether 1st or 2nd.....bail application not mention.

123	D-WP(C)/54314/2026	HAREKRUSHNA DASH	2026-11-18	In page no.19 the plot no. mentioned in ROR 56/130 but in petition copy and in I.A and in prayer portion wrongly mentioned 56/30
124	D-WP(C)/55216/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	.Petition not correctly addressed to Honorable Court
125	D-WP(C)/55219/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	I.Petition not correctly addressed to Honorable Court
126	D-WP(C)/55213/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	I.Petition not correctly addressed to Honorable Court
127	D-WP(C)/55122/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	I.Petition not correctly addressed to Honorable Court
128	D-WP(C)/55117/2026	SUKANTA KUMAR NAYAK (2)	2026-11-18	I.Petition not correctly addressed to Honorable Court
129	D-WA/44053/2026	RAMAKANTA NAYAK	2026-11-18	1. Period of Delay 69 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3.Op no. 2 to 10 in wp (c) are not made party in appeal memo i) Status of parties not furnished. ii) Op no. 2 to 10 in wp (c) are not made party in appeal memo. iii) After c. copy of order to page no. 27 be deleted.iv) Para no not correctly furnished in declaration.v) Provision of law not furnished in I.A. vi) Put up for SR after removal of defects
130	D-RSA/52418/2025	TAPAN KUMAR MOHANTY	2026-11-18	Address of Respondents No-19 and 20 not furnished in the Memo of Appeal.
131	D-CONTC/55095/2026	AJAYA KUMAR PRADHAN	2026-11-18	1.Direction issued in Wp(C) to Contemnor no.1,hence Contemnor no.2 to 5 should not be made party.
132	D-WP(C)/55210/2026	KUNAL KUMAR SWAIN	2026-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no.19 to22, 29 and 30 not neat and Legible.ii) Date mentioned in Index , Book mark and para -5 of the petition not tally with annexure-4.iii) Name of the petitioner mentioned on the top of the vakalatnama not tally with C.T. iv).Petition not correctly addressed to Honorable Court
133	D-WP(C)/55128/2026	JANAKI KANTA MAHAPATRA	2026-11-18	Petition not correctly addressed to Honorable Court
134	D-WP(C)/55018/2026	PRAVAT KUMAR MUDULI	2026-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date mentioned in para-3.1 and 3.2 of page -7 not tally with annexure-1 and 2.ii) Date mentioned in para-2 of page 10 not tally with annexure-8.iii) Page nos .31 and 33 not properly scanning.iv) Page mark not done after page no. 42.v) Date mentioned in Index and Book mark not tally with Annexure-13.

135	D-WP(C)/55224/2026	SUBHAM AGRAWAL	2026-11-18	.Petition not correctly addressed to Honorable Court
136	D-WP(C)/54978/2026	DIPTI RANJAN MOHAPATRA	2026-11-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraphs not properly mentioned in petition as well as declaration.
137	D-WP(C)/55135/2026	JYOTI PATNAIK	2026-11-18	i) Date mentioned in para-8 of the petition not tally with annexure-7. (ii).Petition not correctly addressed to Honorable Court
138	D-WA/49025/2026	KISHORE KUMAR MISHRA	2026-11-18	1.Appellant not party in wp (c) and Op no. 9 in wp (c) not made party in appeal memo. 2. i) Status of appellant not furnished. ii) Legible copy of page no. 57 filed, I.A. filed. iii) Put up for SR after removal of defects.
139	D-ABLAPL/35552/2026	ARUN KUMAR BEHERA	2026-11-18	Unredacted copy of Annx-1 be filed in sealed cover
140	D-CRLMP/35234/2026	SATYA RANJAN PATI	2026-11-18	Petition not correctly addressed to Honorable Court.
141	D-ABLAPL/35555/2026	UMA SHANKAR PATEL	2026-11-18	1. Earlier filed ABLAPL Application not mentioned in the reference certificate 2..Petition not correctly addressed to Honorable Court
142	D-ABLAPL/35554/2026	MANORANJAN KHATUA	2026-11-18	.Petition not correctly addressed to Honorable Court
143	D-CRLMC/35483/2026	ANIKET MISHRA	2026-11-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in affidavit does not tally with cause title.2.Date of order dated 25.10.2024 under Annexure-2 does not tally with prayer of the petition.3. C.Copy of F.I.R. to be filed
144	D-ABLAPL/30271/2026	ASIT KUMAR JENA	2026-11-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.In page no.12 the details of Village name and its inhabitants name be redacted and be kept in a sealed cover.2.In Reference certificate Apex Court information to be mentioned.
145	D-ABLAPL/35387/2026	SOUMYA RANJAN DAS	2026-11-18	i)Name of the PS in the FIR does not tally with Petition.
146	D-ABLAPL/35384/2026	LOKESH GOURAV MOHARANA	2026-11-18	i)Petition not correctly addressed to Honorable Court. ii)Reference Certificate not properly furnished.
147	D-ABLAPL/35508/2026	BIKASH KUMAR KUND	2026-11-18	1.Whether 1st or 2nd.....A.bail application not mention. 2. Petition not address to Honble the ACJ.
148	D-ABLAPL/35506/2026	BIKASH KUMAR KUND	2026-11-18	1. Whether 1st or 2nd.....A.bail application not mention. 2. Petition not address to Honble the ACJ
149	D-WA/53944/2026	DEBASISH TRIPATHY,A.G.A	2026-11-18	District of A-4 not mentioned in cause title.
150	D-ABLAPL/35378/2026	PRAMOD KUMAR JENA	2026-11-18	i)Name of the School and the Class in annexure -2 to be redacted.

151	D-RSA/31764/2026	SANTOSH KUMAR SAMANTARAY	2026-11-18	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2. C.Fee Payable left blank be furnished in the Memo of Appeal.
152	D-ABLAPL/35358/2026	DR. SUJATA DASH	2026-11-18	i)Petition not correctly addressed to Honorable Court. ii)Reference Certificate not properly furnished.ii)Undertaking for translation not furnished.
153	D-BLAPL/35403/2026	AMIT SUJAT BISWAL	2026-11-18	Petition not correctly addressed to Honorable Court.
154	D-BLAPL/35425/2026	TAPAN JYOTI PANI	2026-11-18	Petition not correctly addressed to Honorable Court
155	D-ABLAPL/35292/2026	ASHIS KUMAR MISHRA	2026-11-18	1.Reference certificate is not correctly furnished.
156	D-BLAPL/35325/2026	AMITAV TRIPATHY	2026-11-18	i)Page mark of Annexure-2 in Document Outline not properly furnished.ii)Reference Certificate not properly furnished.iii)Authentication fee for C.copy not paid
157	D-CONTC/55085/2026	ADV.	2026-11-18	Code not indicated in index
158	D-MACA/54873/2026	NARASINGHA CHARAN MOHANTY	2026-11-18	1.Put up for further SR after payment of Court fee
159	D-CMP/55010/2026	ANANTA NARAYAN PATTANAYAK	2026-11-18	.Petition not correctly addressed to Honorable Court Pro.O.P No-3(a) not yet substituted in the Trial court,
160	D-WP(C)/54639/2026	KSHIROD KUMAR SAHOO	2026-11-18	i) Copy not served to CGST.ii) Page nos. 101, 102,103,114, not legible
161	D-WP(C)/55179/2026	DAITARI BEHERA	2026-11-18	Petition not correctly addressed to Honorable Court
162	D-WP(C)/55180/2026	RANJIT SAMAL	2026-11-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Page mark of Synopsis and Date Chart in Index not correctly furnished. ii)Petitioner has not applied for Rehabilitation of appointment on 5.11.2013 under annexure-2 series.
163	D-WP(C)/54886/2026	PRASANTA KUMAR TRIPATHY	2026-11-18	i) P.G. case no. mentioned in Book mark not tally with annexure- 11.ii)P. G. case no. mentioned in Index and Book mark not tally with annexure-15.iii) Annexure-11 not attested.
164	D-WP(C)/54890/2026	PRASANTA KUMAR TRIPATHY	2026-11-18	i) Annexure-11 not attested.
165	D-ABLAPL/35433/2026	DEEPRAJ SAHU	2026-11-18	1. Criminal antecedent is to be furnished in Reference certificate.
166	D-WP(C)/55156/2026	RUPESH KUMAR KANUNGO	2026-11-18	1. Age of the petitioner not mentioned in. cause title.
167	D-WP(C)/55047/2026	NIRANJAN LENKA	2026-11-18	i) Paragraph sl. no. 1 not mentioned in page no. -3 and paragraph sl. no. not correctly furnished in page no. 6 and Affidavit. iii) Date mentioned in prayer of the I.A. not tally with annexure-4

168	D-WP(C)/55236/2026	KUNAL KUMAR SWAIN	2026-11-18	.Petition not correctly addressed to Honorable Court
169	D-WP(C)/55114/2026	SAROJA KANTA SAMAL	2026-11-18	.Petition not correctly addressed to Honorable Court
170	D-WP(C)/55208/2026	JANAKI KANTA MAHAPATRA	2026-11-18	i) Annexure-11 not marked in page 41. 2..Subject Code incorrectly Mentioned 3.Petition not correctly addressed to Honorable Court
171	D-WP(C)/55212/2026	SURYASNATA MOHAPATRA	2026-11-18	.Petition not correctly addressed to Honorable Court
172	D-WP(C)/55220/2026	SURYASNATA MOHAPATRA	2026-11-18	.Petition not correctly addressed to Honorable Court
173	D-WP(C)/55215/2026	SURYASNATA MOHAPATRA	2026-11-18	.Petition not correctly addressed to Honorable Court
174	D-WP(C)/55250/2026	SANGRAM JENA	2026-11-18	.Petition not correctly addressed to Honorable Court
175	D-RSA/52755/2026	KARUNAKAR GAYA	2026-11-18	1.Copy of Trial Court Judgement / Order C.Copy Not Filed 2.Appellant No-2 not executed the Vakalat.